

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1928
ANSWERED ON:10.08.2006
FUNDS UNDER CENTRALLY SPONSORED SCHEMES
Adhalrao Patil Shri Shivaji;Verma Shri Ravi Prakash

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government is not in a position to fix any physical targets for many of the schemes like Post Matric Scholarships, Hostels for Boys and Girls, Special Central Assistance and Special Component Plan;
- (b) if so, the reasons for not fixing any physical targets;
- (c) whether the Union Government has not allocated funds to some State Governments under Centrally sponsored scheme resulting non-reaching of benefits to the beneficiaries;
- (d) if so, the names of those States and the reasons therefor; and
- (e) the action taken by the Union Government in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) & (b) The quantifiable deliverable/physical output for these Schemes have been given in the Outcome Budget of Ministry of Social Justice & Empowerment, for 2006-2007.
- (c) to (e) The release of central assistance under these Centrally Sponsored Schemes, is based on specific proposals received from the concerned State Governments and Union Territory Administrations for a financial year. Nevertheless, in case of Special Central Assistance to Scheduled Castes Sub Plan, central assistance is released on the basis of the size of Scheduled Caste population, relative backwardness and other effort-based criteria.